

HIGH COURT OF CHHATTISGARH AT BILASPUR

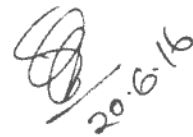
NOTICE

No. 4883 /Reg.(J)/2016

Bilaspur, dated 20/06/2016

~~As directed, it is hereby notified that the Notice No.646/~~
Registrar(Judicial)/ 2016, Bilaspur dated 28.01.2016 in respect of
mentioning the “**Subject Category Code**” in each fresh filing case is
hereby recalled.

It is further notified that henceforth “**Subject Category Code**” shall
be mentioned by the **Stamp Reporters**.



(Ramashankar Prasad)
Registrar (Judicial)